



# In The High Court of Manipur at Imphal

[CAUSELIST FOR SATURDAY, THE 16<sup>TH</sup> DECEMBER, 2017]

**COURT SITS FROM 10.00 A.M. TO 12.45 P.M. : : 1.30 P.M. TO 3.45 P.M.**

1. All mention to be made at 10.00 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 2**

**BEFORE**

**HON'BLE THE ACTING CHIEF JUSTICE**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b>HEARING</b>				
1)	Crl.A./1/2008	DR.A.GOJENDRO MEETEI <b>Vs</b> STATE OF MANIPUR	MR PH SANAJAOBA, AMICUS CURIAE	PP (HC) MR. K PRADEEP
2)	<b>With</b> Crl.A./12/2008	DR.G.MANI SHARMA <b>Vs</b> CBI NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
3)	Crl.A./2/2008	DR.G.MANI SHARMA <b>Vs</b> C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
4)	Crl.A./4/2008 WITH PAPER BOOKS	DR.P.BRAJAMANI SINGH <b>Vs</b> C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
5)	<b>With</b> Crl.A./5/2008 WITH PAPER BOOKS	ASHOK KUMAR JAIN <b>Vs</b> CBI,NEW DELHI	MR. CH NIKEL	MR. K PRADEEP
6)	<b>With</b> Crl.A./7/2008 WITH PAPER BOOKS	DR.T.VIJAYCHANDRA <b>Vs</b> C.B.I., NEW DELHI	MR. TH MODHU	MR. K PRADEEP
7)	<b>With</b> Crl.A./9/2008 WITH PAPER BOOKS	DR.G.MANI SHARMA <b>Vs</b> C.B.I., NEW DELHI	MR. N SURENDRAJIT	MR. K PRADEEP
8)	Crl.A./10/2008 WITH PAPER BOOKS	DR.T.VIJAYCHANDRA SINGH <b>Vs</b> CBI NEW DELHI	MR. TH MODHU	MR. K PRADEEP

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|-----|---|--|----------------------------|---------------|
| 9)  | <b>With</b><br>CrI.A./3/2008<br>WITH PAPER BOOKS  | DR.P.BRAJAMANI SINGH<br><b>Vs</b><br>CBI NEW DELHI | MR. N SURENDRAJIT          | MR. K PRADEEP |
| 10) | <b>With</b><br>CrI.A./6/2008<br>WITH PAPER BOOKS  | DR.T.VIJAYCHANDRA<br><b>Vs</b><br>CBI NEW DELHI    | MR. TH MODHU               | MR. K PRADEEP |
| 11) | <b>With</b><br>CrI.A./8/2008<br>WITH PAPER BOOKS  | DR.G.MANI SHARMA<br><b>Vs</b><br>CBI NEW DELHI     | MR. N SURENDRAJIT          | MR. K PRADEEP |
| 12) | <b>With</b><br>CrI.A./14/2008<br>WITH PAPER BOOKS | P.IBOYAIMA SINGH<br><b>Vs</b><br>CBI NEW DELHI     | MR. A BIMOL<br>MR. A GOLLY | MR. K PRADEEP |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) Mr RK GOUTAM SINGH (IN PERSON) 14-12-2017 To 21-12-2017
- 2) MR. K RABEI 16-12-2017 To 20-12-2017

**( RK MEMCHA DEVI )  
REGISTRAR**